

Item No. 04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 696/2018

Residents of Asha Nagar, Mulund West, Mumbai Applicant(s)

Versus

State of Maharashtra Respondent(s)

(Report filed in O.A. No. 696/2018)

Date of hearing: 09.08.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s): None

For Respondent (s): Mr. Mukesh Verma, Advocate for MPCB

ORDER

1. The question for consideration is the remedial action against air pollution by small scale industries in Nandanvan Industrial Estate at Asha Nagar, PK road, Mulund (West), Mumbai. Vide order dated 25.10.2018, this Tribunal sought a report from the Maharashtra State Pollution Control Board (MSPCB).
2. Accordingly, a report was been filed on 11.04.2019 admitting that pollution was taking place. It was reported that a team of the Maharashtra State Pollution Control Board (MSPCB) visited the site and based on the observations of inspection, issued notices under

Section 33A of Water (Prevention and Control of Pollution) Act, 1974 (Water Act) and under Section 31A of the Air (Prevention and Control of Pollution) Act, 1981 (Air Act) to M/s. Reliance Packaging, M/s. Sea Marine Supply Co., M/s. Master Engineering and M/s. Raviraj Industry. It was further stated that steps are being taken for recovery of damages.

3. Vide order dated 15.04.2019, further action taken report was required to be furnished by the MPCB. Accordingly, a report has been filed on 20.07.2019 stating that steps in the matter have been taken for recovery of compensation.

4. In view of above, no further order appears to be necessary at this stage except that the MPCB may continue to monitoring compliance of water and air quality norms by the industries in question.

The application is disposed of.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

August 09, 2019
Original Application No. 696/2018
DV